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title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid.

...(Interruptions)

12.0 ½ hrs

At this stage Shri B. Vinod Kumar and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री राम विलास पासवान) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(1) भारतीय खाद्य निगम तथा खाद्य और सार्वजनिक वितरण विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय के बीच वर्ष 2015-16 के लिए हुए समझौता ज्ञापन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2471/16/15]

(2) (एक) भारतीय खाद्य निगम, नई दिल्ली के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(एक) भारतीय खाद्य निगम, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)

â€¦(लवधान)

[Placed in Library, See No. LT 2472/16/15]

भायी उद्योग और लोक उद्यम मंत्री (श्री अनन्त गंगाराम गीते) : अध्यक्ष महोदया, मैं संविधान के अनुच्छेद 151(1) के अंतर्गत मार्च, 2014 को समाप्त हुए वर्ष के लिए केन्द्रीय सरकारी क्षेत्र के उद्यमों के सामान्य प्रयोजन वित्तीय प्रतिवेदनों के संबंध में भारत के नियंत्रक-महालेखापरीक्षक-संघ सरकार (वाणिज्यिक) (2015 के संख्यांक 2) (अनुपालन लेखापरीक्षा) के प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 2473/16/15]

â€¦(लवधान)

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Madam, on behalf of my colleague Shri Sarbananda Sonowal, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshmibai National Institute of Physical Education, Gwalior, for the year 2013-2014, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshmibai National Institute of Physical Education, Gwalior, for the year 2013-2014.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

...(Interruptions)

[Placed in Library, See No. LT 2474/16/15]

गृह मंत्रालय में राज्य मंत्री (श्री हरिभाई चौधरी) : अध्यक्ष महोदया, मैं विधिविरुद्ध किसानकलाप (निवारण) अधिनियम, 1967 की धारा 35 की उपधारा(4) के अंतर्गत जारी अधिसूचना संख्या का.आ. 984(4) जो 10 अप्रैल, 2015 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा अंसार-उल-उम्माद का नाम उक्त अधिनियम की पहली अनुसूची के क्रमांक 7 पर जोड़ा गया है, की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 2475/16/15]

â€¦(लवधान)

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI ANANTHKUMAR): Madam, on behalf of my colleague, Shri Hansraj Gangaram Ahir, I beg to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Ahmedabad, for the years 2007-2008 to 2010-2011, together with Audit Report thereon.
- (2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2476/16/15]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2011-2012.
 - (ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2477/16/15]

- (5) A copy of the Outcome Budget (Hindi and English versions) of the Department of Pharmaceuticals, Ministry of Chemicals and Fertilisers for the year 2015-2016.

[Placed in Library, See No. LT 2478/16/15]

- (6) A copy of Notification No. S.O. 686(E) (Hindi and English versions) published in Gazette of India dated 9th March, 2015, making certain amendments in Notification No. S.O. 1221(E) dated 15th May, 2013 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library, See No. LT 2479/16/15]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):_

- (1) Memorandum of Understanding between the Instrumentation Limited and the Department of Heavy Industry, Ministry of Heavy Industry and Public Enterprises, for the year 2015-2016.

[Placed in Library, See No. LT 2480/16/15]

- (2) Memorandum of Understanding between the NEPA Limited and the Department of Heavy Industry, Ministry of Heavy Industry and Public Enterprises, for the year 2015-2016.

[Placed in Library, See No. LT 2481/16/15]

- (3) Memorandum of Understanding between the Rajasthan Electronics and Instruments Limited and the Department of Heavy Industry, Ministry of Heavy Industry and Public Enterprises, for the year 2015-2016.

[Placed in Library, See No. LT 2482/16/15]

- (4) Memorandum of Understanding between the Hindustan Salts Limited and the Department of Heavy Industry, Ministry of Heavy Industry and Public Enterprises, for the year 2015-2016.

[Placed in Library, See No. LT 2483/16/15]

- (5) Memorandum of Understanding between the Sambhar Salts Limited and the Hindustan Salts Limited for the year 2015-2016.

[Placed in Library, See No. LT 2484/16/15]

- (6) Memorandum of Understanding between the Heavy Engineering Corporation Limited and the Department of Heavy Industry, Ministry of Heavy Industry and Public Enterprises, for the year 2015-2016.

[Placed in Library, See No. LT 2485/16/15]

- (7) Memorandum of Understanding between the Bridge and Roof Company (I) Limited and the Department of Heavy Industry, Ministry of Heavy Industry and Public Enterprises, for the year 2015-2016.

[Placed in Library, See No. LT 2486/16/15]

- (8) Memorandum of Understanding between the Richardson and Cruddas (1972) Limited and the Department of Heavy Industry, Ministry of Heavy Industry and Public Enterprises, for the year 2015-2016.

[Placed in Library, See No. LT 2487/16/15]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Foundation for Communal Harmony, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Foundation for Communal Harmony, New Delhi, for the year 2013-2014.
(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2488/16/15]

...(Interruptions)

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्णपाल गुर्जर): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) नेशनल हैण्डिकैप्ड फाइनेंस एण्ड डेवलपमेंट कारपोरेशन तथा नःशक्त व्यक्ति अधिकारिता विभाग, सामाजिक न्याय और अधिकारिता मंत्रालय के बीच वर्ष 2015-2016 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

[Placed in Library, See No. LT 2489/16/15]

- (2) (एक) ठाकुर हरि प्रसाद इंस्टिट्यूट ऑफ रिसर्च एण्ड रिहैबिलिटेशन फॉर द मेंटली हैण्डिकैप्ड, हैदराबाद के वर्ष 2012-13 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) ठाकुर हरि प्रसाद इंस्टिट्यूट ऑफ रिसर्च एण्ड रिहैबिलिटेशन फॉर द मेंटली हैण्डिकैप्ड, हैदराबाद के वर्ष 2012-13 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2490/16/15]

- (4) स्वपरायणता, प्रमस्तिष्कघात, मानसिक मंदता और बहु:निश्चयता से गृसितों के कल्याण हेतु राष्ट्रीय न्यास अधिनियम, 1999 की धारा 36 के अंतर्गत स्वपरायणता, प्रमस्तिष्कघात, मानसिक मंदता और बहु:निश्चयता से गृसितों के कल्याण हेतु राष्ट्रीय न्यास (संशोधन) नियम, 2015, जो 4 फरवरी, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 71(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2491/16/15]

- (5) (एक) नेशनल इंस्टिट्यूट फॉर द आर्थोपेडिकली हैंडिकैप्ड, कोलकाता के वर्ष 2013- 2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टिट्यूट फॉर द आर्थोपेडिकली हैंडिकैप्ड, कोलकाता के वर्ष 2013- 2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2492/16/15]

â€(लवधान)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV BALYAN): Madam, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Department of Agricultural Research and Education (Indian Council of Agricultural Research), Ministry of Agriculture, for the year 2015-2016.

[Placed in Library, See No. LT 2493/16/15]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (1) Report of the Comptroller and Auditor General of India-Union Government (No. 9 of 2015) Department of Revenue-Indirect Taxes-customs-Performance of 100% Export Oriented Unit (EOU) Scheme for the year ended March, 2014.

[Placed in Library, See No. LT 2494/16/15]

- (2) Report of the Comptroller and Auditor General of India-Union Government (Civil)(No. 11 of 2015)-Performance Audit of Rashtriya Krishi Vikas Yojana (RKVY), Ministry of Agriculture, for the year ended March, 2013.

[Placed in Library, See No. LT 2495/16/15]

- (3) Report of the Comptroller and Auditor General of India-Union Government (No. 13 of 2015)(Indirect Taxes-Customs)-Performance of Import and Export Trade Facilitation through Customs Ports, Department of Revenue, for the year ended March, 2014.

[Placed in Library, See No. LT 2496/16/15]

- (4) Report of the Comptroller and Auditor General of India-Union Government (No. 4 of 2015)(Indirect Taxes-Service Tax)- Department of Revenue for the year ended March, 2014.

[Placed in Library, See No. LT 2497/16/15]

- (5) Report of the Comptroller and Auditor General of India-Union Government (No. 6 of 2015)(Performance Audit)-Supply and Infrastructure Development for Natural Gas, Ministry of Petroleum and Natural Gas, for the year ended March, 2014.

[Placed in Library, See No. LT 2498/16/15]

- (6) Report of the Comptroller and Auditor General of India-Union Government (No. 7 of 2015)(Indirect Taxes-Central Excise)- Department of Revenue for the year ended March, 2014.

[Placed in Library, See No. LT 2499/16/15]

- (7) Report of the Comptroller and Auditor General of India-Union Government (No. 8 of 2015)(Compliance Audit)-(Department of Revenue-Customs) for the year ended March, 2014.

[Placed in Library, See No. LT 2500/16/15]

...(Interruptions)

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री विजय सांपता): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ।

(1) (एक) पीपल्स एक्शन फॉर सोशल सर्विस, तिरुपति के वर्ष 2013-14 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षा लेखे।

(दो) पीपल्स एक्शन फॉर सोशल सर्विस, तिरुपति के वर्ष 2013-14 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2501/16/15]

â€¦(व्यवधान)

12.03 hrs.

MESSAGE FROM RAJYA SABHA